

view to working out detailed proposals on which World Bank/International Development Association loans can be negotiated. But it is only when an advanced stage of consideration is reached that it can be said to be a basis for loan negotiation. However, the following projects/proposals are at different stages of consideration

(i) *U P Tubewells Project (Stage II)*—To intensify agricultural development through tubewells, wells and other agricultural inputs in the districts of Varanasi and Etah in U P

(ii) *Punjab Flood Control and Drainage Project (Stage II)*—To accelerate agricultural development in Punjab and Haryana by means of extensive flood control and drainage schemes

(iii) *Bombay Water Supply Scheme*—For augmenting water supply in Greater Bombay by construction and operation of the Bhatnai Water Supply Scheme

(iv) *Thud Telecommunications Project*—For financing the Fourth Plan programme of P & T Department for the rehabilitation, modernisation and expansion of the Telecommunication facilities

(v) *Fisheries Development Project*—To extend and improve fishing operations by introducing a fleet of large size vessels at selected centres

(vi) *Seeds Development Project in Terai area of U P*—To develop a project for producing improved varieties of seeds

2 The Bank/IDA finance becomes available to projects and schemes only after completion of the process of formulation, presentation, scrutiny and acceptance of projects and schemes. It is, therefore, not possible at this stage to indicate details about the loans

FINANCIAL ASSISTANCE TO MEDIUM AND SMALL SCALE INDUSTRIES

496 SHRI R P KHAITAN: Will the Minister of FINANCE be pleased to state

(a) whether any assessment has been made of the difficulties encountered by the small and medium scale enterprises in getting financial assistance out of the aid received from foreign countries for this purpose through Indian financial institutions, and

(b) if so, the result thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R DESAI) (a) and (b) No assessment has, so far, been made of the difficulties encountered by the medium and small scale enterprises but it is proposed to make an assessment with the help of the financial institutions to ascertain the difficulties, if any, of these sectors of industry and take such remedial steps as are necessary to help them properly

L I C

497 SHRI R P KHAITAN. Will the Minister of FINANCE be pleased to state

(a) whether there is any proposal under Government's consideration to advise the Life Insurance Corporation to introduce regional languages in the policy forms, and

(b) if so, when a decision is likely to be taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R DESAI): (a) and (b) The policy form embodies the contract between the Corporation and the policyholders and is therefore a legal document. In view of this and the fact that it contains many technical words, the Corporation has decided that the policy form itself will continue to be in English but a free translation thereof in the language in which the proposal has been filled by the policyholder will be attached to each policy wherever the proposal is in a language other than English. This practice is expected to be given effect to soon